

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 155/2019 (EVIDENCE)		Ariyamma Vs Govindaraju	A.M.Krishnamurthy
2	Crl.Misc. 44/2020 (NOTICE)		Eshwaramma Vs The CHief Officer, Birth and Death Registrar	D.G. Thimmaraju
3	Crl.Misc. 46/2020 (ORDERS)		Fathima Bi Vs Tahsildar, Birth and Death Registrar	B.L.Nagaraju
4	Crl.Misc. 52/2020 (NOTICE)		Bommalingaiah Vs Deputy Tasildar, Birth and Death registrar	D.G. Thimmaraju
5	Crl.Misc. 73/2020 (ORDERS)		J.N Nagarathnamma Vs Deputy Thahasildar	G.D. Devaraju
6	Crl.Misc. 136/2020 (ORDERS)		K. Kadaraiyah Vs Deputy Tahasildar, Birth and Death officer	D.C.Shivaramaiah
7	Crl.Misc. 143/2020 (ORDERS)		Kempaiah Vs Deputy Tahasildhar	G.D. Devaraju
8	Crl.Misc. 158/2020 (for objection)		Shivarangaiah Vs Deputy Tahasildar, Birth and Death officer	G.D. Devaraju
Cases listed below are adjourned due to Covid 19				
9	C.C. 146/2017 (CHARGE)	17-02-2021	Kolala Police Vs Maruthi K.H.	
10	C.C. 380/2020 (APPEARANCE OF ACCUSED)	17-02-2021	Vasudevamurthy Vs Prakasha G.V	D.Krishnappa
11	C.C. 381/2020 (APPEARANCE OF ACCUSED)	17-02-2021	Kolala Police Station Vs Ananda H	APP

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11.00 AM to 02.00PM				
1	O.S. 68/2008 (await notice)		Lingappa Vs D.Shivakumar	H.K.V.Reddy
2	O.S. 149/2008 (Await Report)		LINGAMMA Vs SAMBASHIVIAIH	M S ASHOK H K M
3	O.S. 30/2013 (petition amendment)		Nanjappa Vs Shanthamma	K.N.Venkatesh
4	O.S. 48/2013 (petition amendment)		Muddaiah Vs Nagaraju	B.L.Nagaraju
5	O.S. 122/2013 (for objection)		T.N.Narasimharaju Vs Arelingaiah	A.M.Krishnamurthy
6	O.S. 139/2013 (for objection) IA/1/2013		Chikkavenkatappa Vs Appajappa	D.Shivanna
7	O.S. 217/2013 (plaintiff evidence) IA/1/2013		Nagappa Vs Siddachar	A.M.Krishnamurthy
8	O.S. 68/2020 (written statement) IA/1/2020		PANJANATAN AND GOUSE-E-AZAM EDUCATIONAL AND WELFARE TRUST, Rep by Trustee, President Mahaboob Khan Vs Adil Bhanu	A.M.Krishnamurthy
9	O.S. 168/2020 (written statement) IA/1/2020		Rakesh C Vs Kariyanna	T. Shekar
10	O.S. 169/2020 (written statement) IA/1/2020		Shanthamma Vs Lakshmipathi	D.C.Shivaramaiah
11	O.S. 9/2008 (ORDERS)		Dasappa Vs Govindappa	Govindappa K.C.Nagaraju
12	O.S. 95/2011 (EVIDENCE)		MUDALAGIRIYAPPA Vs D GOVINDAPPA @ YAJAMAN GOVINDAPPA	A M K B L N
13	O.S. 217/2011 (EVIDENCE)		G.Hanumantharayappa Vs Hanumantharayappa	S.Shankar K.C.Nagaraju
14	O.S. 9/2012 (DEFENCE EVIDENCE)		T.G.Siddalingaiah Vs T.M.Rudrappa	K.S.Jagannatha H.R.Ramachandraiah
15	O.S. 34/2012 (plaintiff evidence)		Veerabhadraiah Vs Social Welfare officer,	D.C.Shivaramaiah A G P

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16	O.S. 38/2012 (HEARING)		A.C.Sanjeevaiah Vs M.Rangashamaiah	T.Krishnamurthy, Koratagere Narasimharaju
17	O.S. 48/2012 (EVIDENCE)		gangappa Vs B.T.Hanumantharayappa	A.M.Krishnamurthy Prakash
18	O.S. 162/2012 (EVIDENCE)		Nagarajappa Vs C.E.Nagarajaiah	H.K.V.Reddy A.M.Krishnamurthy
19	O.S. 22/2013 (plaintiff evidence) IA/1/2013 IA/2/2013		Puttashamaiah Vs Koorlappa	B.L.Nagaraju
20	O.S. 236/2013 (ARGUMENTS) IA/1/2013		Aswathanarayana Setty Vs K.L.Mylaraiah	B.L.Nagaraju
21	O.S. 82/2014 (hear on I.A) IA/1/2014		Muddappa Vs H.Mahadev	K.S.Jaganath
22	O.S. 94/2017 (ISSUES)		Rangaiah Vs Rangashamaiah	A.M.Krishnamurthy
23	O.S. 4/2020 (SUMMONS)		K.C.Kencharayappa Vs Veerakyathaiah	Shekhar T.
24	O.S. 10/2020 (for objection) IA/1/2020		Hanumantharayappa Vs Narasimhaiah	A.M.Krishnamurthy
25	O.S. 26/2020 (SUMMONS) IA/1/2020		Puttamma Vs Sumangalamma	T.Krishnamurthy
26	O.S. 28/2020 (APPEARANCE OF PARTY)		Canara Bank a Banking Company Constituted under the Banking Companies Vs Ashwathaiah H	D C Shivaramaiah
27	O.S. 43/2020 (NOTICE) IA/1/2020		Singanapalyamma(Maramma)Charitable trust, Rps by S.R.Ravindrakumara @S.R.Ravindra Kumara Swamigalu Vs Lakkamma	P.Dattathreya
28	O.S. 44/2020 (for objection)		G.K. Sharada Vs Narasamma	D.Shivanna
29	O.S. 154/2020 (FIRST HEARING)		S.B.Latha Vs G.C.Leela	M.L. Santhosh
30	O.S. 157/2020 (SUMMONS) IA/1/2020		G.V.Venkatesh Vs Sadashivaiah	B.K. Narayanappa

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31	O.S. 162/2020 (SUMMONS) IA/1/2020		Ananda J.N. Vs Sannakamaiah	Anil K.B.
32	O.S. 208/2020 (ORDERS) IA/1/2020 IA/2/2020		K.R.Prakash Vs Gowramma	Prakash
Cases listed below are adjourned due to Covid 19				
33	FDP 3/2017 (Issue Commissioner Warrant)	17-02-2021 (11.00 AM to 02.00PM)	Muddabasamma Vs Revamma	
34	EX 2/2017 (For Balance)	17-02-2021 (11.00 AM to 02.00PM)	Manjula Vs Mahamad Raffi	
35	EX 5/2012 (steps)	17-02-2021 (11.00 AM to 02.00PM)	Kum.Karithika Vs Nagaraju	B.K.Narayan S.N.Hanumantharaju
36	O.S. 71/2014 (EVIDENCE)	17-02-2021 (11.00 AM to 02.00PM)	T.O.Muddappa Vs Laksmikanth	G.Narasimha murthy
37	O.S. 180/2014 (plaintiff evidence) IA/1/2014	17-02-2021 (11.00 AM to 02.00PM)	Sanjeevamma Vs Yaliyappa	D.G. Thimmaraju
38	O.S. 196/2014 (EVIDENCE) IA/1/2014	17-02-2021 (11.00 AM to 02.00PM)	Manjunatha Vs Lalithamma	G.D.Devaraju
39	O.S. 282/2014 (plaintiff evidence) IA/1/2014	17-02-2021 (11.00 AM to 02.00PM)	Vishalakshamma Vs Lingamma Alias Ningamma	
40	EX 5/2015 (steps)	17-02-2021 (11.00 AM to 02.00PM)	Nagamma Vs Doddasiddaiah	D.Shivanna
41	O.S. 118/2015 (SUMMONS) IA/1/2015	17-02-2021 (11.00 AM to 02.00PM)	Lakshmiddevamma Vs Narasappa	A.M.Krishnamurthy
42	O.S. 214/2015 (EVIDENCE) IA/1/2015	17-02-2021 (11.00 AM to 02.00PM)	Puttalakshamma Vs T.Gangamma	D.G.Thimmaraju
43	O.S. 215/2015 (EVIDENCE) IA/1/2015	17-02-2021 (11.00 AM to 02.00PM)	Sriramaiah Vs T.Gangamma	
44	O.S. 217/2015 (plaintiff evidence)	17-02-2021 (11.00 AM to 02.00PM)	Gujjarappa Vs Bheemanna	G B H
45	O.S. 218/2015 (plaintiff evidence)	17-02-2021 (11.00 AM to 02.00PM)	N Ramachandraiah Vs Narasamma	D.Shivanna
46	O.S. 225/2015 (plaintiff evidence) IA/1/2015 IA/2/2015	17-02-2021 (11.00 AM to 02.00PM)	Shaffi Ahamad Vs Nayeem Unnissa	

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47	O.S. 11/2016 (plaintiff evidence) IA/1/2016	17-02-2021 (11.00 AM to 02.00PM)	Rangamma Vs Gangamma	D.G. Thimmaraju
48	O.S. 32/2016 (plaintiff evidence) IA/1/2016	17-02-2021 (11.00 AM to 02.00PM)	B Srirama Vs B V Nataraju	G D D and S N H
49	O.S. 88/2016 (plaintiff evidence) IA/1/2016	17-02-2021 (11.00 AM to 02.00PM)	Gangadharaiah Vs Parvathamma	
50	O.S. 108/2016 (plaintiff evidence)	17-02-2021 (11.00 AM to 02.00PM)	Hanumantharaju Vs Thipparajaiah	H.K.V. Reddy
51	O.S. 132/2016 (EVIDENCE) IA/1/2016 IA/2/2016	17-02-2021 (11.00 AM to 02.00PM)	S.G.Shambashivaiah Vs Shabbir	B.K. Narayanappa
52	O.S. 148/2016 (EVIDENCE)	17-02-2021 (11.00 AM to 02.00PM)	S.Channabasavaiah Vs H.R.Channabasavaradya	A.M.Krishnamurthy
53	O.S. 166/2016 (NOTICE) IA/1/2016 IA/2/2016	17-02-2021 (11.00 AM to 02.00PM)	Bheemakka Vs M Lakshminarasaiah	B.L.Nagaraju
54	O.S. 114/2014 (steps)	17-02-2021	Kavallamma Vs Puttachowdamma	A.M.Krishnamurthy
55	O.S. 62/2015 (plaintiff evidence) IA/1/2015 IA/2/2015	17-02-2021	Puttakamaiah Vs Siddappa	Ramesha R
56	O.S. 85/2015 (plaintiff evidence) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015	17-02-2021	Lakshamma Vs Siddappa	T.Krishnamurthy
57	O.S. 99/2015 (plaintiff evidence) IA/1/2015	17-02-2021	Rangarasamma Vs Mallajamma	Hussain Pasha
58	O.S. 123/2015 (plaintiff evidence)	17-02-2021	Mallesamma Vs Annapurnamma	K.C. Nagaraju
59	O.S. 185/2015 (plaintiff evidence) IA/1/2015	17-02-2021	Yashodamma Vs Gangamma	B.L.Nagaraju
60	O.S. 238/2016 (plaintiff evidence) IA/1/2016 IA/2/2016	17-02-2021	Gangamma Vs Ramakrishnaiah	A.M.Krishnamurthy

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61	O.S. 258/2016 (for objection) IA/1/2016 IA/2/2016	17-02-2021	N.S. Vishalamma Vs Jagadamba	
62	O.S. 260/2016 (A.D.R.)	17-02-2021	Gangamma Vs Bandigalah	
63	O.S. 264/2016 (plaintiff evidence) IA/1/2016 IA/2/2016	17-02-2021	Shivanna Vs Narayanappa	
64	O.S. 35/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Mahamed Shafiulla Vs President , Hulikunte Grama Panchayath	A.M.Krishnamurthy
65	O.S. 77/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Lingamma Vs Umesh T.M.	B. Eraiah
66	Civil Misc. 4/2017 (EVIDENCE) IA/1/2017	17-02-2021	G.V. Eshwaramma Vs G.V. Pushpalatha	D.Shivanna
67	O.S. 107/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	C.H. Leelavathi Vs Kamaraju	G.D. Devaraju
68	O.S. 120/2017 (HEARING) IA/2/2017 IA/1/2017 IA/3/2017	17-02-2021	Puttamma Vs Obalaiah	H.R. Mohankumar
69	O.S. 162/2017 (plaintiff evidence) IA/1/2017	17-02-2021	Hanumanthappa Vs Thimmaiah	C.N.H.
70	O.S. 183/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Nethravathi Vs Puttathayamma	B.K. Narayanappa
71	O.S. 185/2017 (EVIDENCE) IA/1/2017 IA/2/2017	17-02-2021	Eshwarachar Vs H.C. Doddarudraradhya	G.D. Devaraju
72	O.S. 216/2017 (EVIDENCE) IA/1/2017 IA/2/2017	17-02-2021	Padmavathi Vs Ramachancranaika	K.B.Anilkumar
73	EX 18/2017 (for objection)	17-02-2021	Rudrappa Vs Thimmarayappa	A.M.Krishnamurthy
74	O.S. 217/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Vimala Vs President	T.Krishnamurthy

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75	O.S. 218/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Nagarathnamma Vs Vinodamma	Manu S.G.
76	O.S. 225/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	17-02-2021	Narasimhamurthy Vs Hanumantharayappa @ Hanumanthappa	A.M.Krishnamurthy
77	FDP 16/2017 (SUMMONS)	17-02-2021	Buddanaika Vs Chikkamaraiah Dead by Lrs	A.M.Krishnamurthy
78	O.S. 27/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	17-02-2021	Venkatachalaiah Vs B. Rizwan Basha	B.L.Nagaraju
79	O.S. 56/2018 (await notice)	17-02-2021	Channabasamma Vs H.S. Basavaraju	S.N. Hanumantharaju
80	O.S. 111/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	17-02-2021	Venkatesh Vs Kantharaju	K.B.Anilkumar
81	O.S. 120/2018 (for objection)	17-02-2021	Rangamma Vs Lakshamma	D.Shivanna
82	O.S. 141/2018 (EVIDENCE)	17-02-2021	Nagaraj Vs Tholasamma	A.M.Krishnamurthy
83	O.S. 148/2018 (plaintiff evidence) IA/1/2018	17-02-2021	Manjamma Vs Narayanaswamy	K.B.Anilkumar
84	O.S. 354/2018 (HEARING) IA/1/2018	17-02-2021	Mallamma Vs Thimmappa	A.M.Krishnamurthy
85	O.S. 369/2018 (HEARING) IA/1/2018 IA/2/2018	17-02-2021	Jayaprakash Vs Puttarangaiah	Roopa Nagaraj
86	O.S. 48/2019 (HEARING) IA/1/2019 IA/2/2019	17-02-2021	Thimmappa Vs Mallamma	H.C. Vrushabendraswamy
87	O.S. 49/2019 (HEARING) IA/2/2019	17-02-2021	Annapurna Vs Mallamma	H.C. Vrushabendraswamy
88	EX 11/2019 (NOTICE)	17-02-2021	Ramalingaiah Vs Mylarappa K.L.	B.L.Nagaraju
89	O.S. 232/2019 (SUMMONS)	17-02-2021	Anjinappa Vs Lakshminarasamma	K.B.anilkumar

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90	FDP 16/2019 (Await Report)	17-02-2021	Thimmappa Vs Rangamma	D.G. Thimmaraju
91	O.S. 246/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-02-2021	Doodanarasappa Vs Lakshmaiah N.D.	A.M.Krishnamurthy
92	FDP 17/2019 (SUMMONS)	17-02-2021	Anjinappa Vs Puttaraju	B.L.Nagaraju
93	O.S. 260/2019 (SUMMONS) IA/1/2019	17-02-2021	B.V.Nagaraju Vs Prameelamma	K.B.Anilkumar
94	EX 13/2019 (NOTICE)	17-02-2021	G. Chandrashekhara Vs S.R.Ranganatha	B.L.Nagaraju
95	O.S. 268/2019 (plaintiff evidence)	17-02-2021	State Bank of India Vs Swamy K.S.	D.G. Thimmaraju
96	O.S. 292/2019 (plaintiff evidence)	17-02-2021	State Bank of India Vs Rajamma	D.G. Thimmaraju
97	EX 16/2019 (steps) IA/1/2019	17-02-2021	Rathamma Vs Lakkanna	A.M.Krishnamurthy
98	EX 17/2019 (steps) IA/1/2019	17-02-2021	Doddaiah Vs Lakkanna	A.M.Krishnamurthy
99	O.S. 320/2019 (for objection) IA/1/2019	17-02-2021	Chikkanarasamma Vs Narasamma	K.B.Anilkumar
100	EX 10/2020 (FIRST HEARING)	17-02-2021	STATE BANK OF INDIA Vs K Shivakumar	B H Panchaksharaiah
101	EX 11/2020 (FIRST HEARING)	17-02-2021	STATE BANK OF INDIA Vs K N Gopalakrishna	B H P
102	EX 12/2020 (FIRST HEARING)	17-02-2021	STATE BANK OF INDIA Vs M N Vijayakumar	BHP
103	EX 13/2020 (HEARING)	17-02-2021	STATE BANK OF INDIA Vs Mangalamma	B.H.Panchaksharaiah
104	EX 14/2020 (FIRST HEARING)	17-02-2021	STATE BANK OF INDIA Vs D.K.Premakumar	B.H.Panchaksharaiah